

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

NOTIFICATION

Dated, 13th November, 2025

No. HCM II/34/Pt.III/2014/Estt/21: Pursuant to judgment dated 17.10.2025 passed by the Hon'ble Supreme Court of India, in the matter of Writ Petition (Civil) No.1405/2023 titled "Jane Kaushik vs. Union of India & Ors." and in terms of Section 11 of the Transgender Persons (Protection of Rights) Act, 2019 and Rule 13(1) of Transgender Persons (Protection of Rights) Rules, 2020, the Hon'ble the Chief Justice is pleased to designate Smti Regina Lyngdoh, Assistant Registrar (Estt), as 'Complaint Officer' for addressing the grievances of 'Transgender Persons' employed in the High Court Registry.

REGISTRAR GENERAL

Memo. No. HCM II/34/Pt.III/2014/Estt/21-A

Dated, 13th November, 2025

Copy to :-

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya for kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya for kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W.Diengdoh, Judge, High Court of Meghalaya for kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B.Bhattacharjee, Judge, High Court of Meghalaya for kind information of His Lordship.
5. All Registrars, Joint Registrars, Deputy Registrars/ Assistant Registrars, High Court of Meghalaya for favour of kind information.
- ✓ 6. The System Analyst, High Court of Meghalaya to upload the same in the official website of the High Court of Meghalaya.
7. Notice Board.
8. Office file.

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13/11/25


REGISTRAR GENERAL